

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BARD ROY INFOTECH PVT. LTD. Date of Commencement of Liquidation: 12-09-2023; List of Stakeholders as on Date: 15-06-2026; Name of IP: Mr. Chhedi Rajbhar; Process Number: 1; Last 5 digit of registration number: 10271

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	7	764802	7	764802				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	152263622	2	152263622				Annexure 3
4	Unsecured financial creditors	2	8420336	2	8420336				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	919281	1	919281				Annexure 6
7	Operational creditors (Government Dues)	3	21811730	3	21811730				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	37624600	1	37624600				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		16	221804371	16	221804371	0			